

12.11 hrs.

**PAPERS LAID ON THE TABLE**

[English]

**Calcutta Metro Railways (Temporary Provision) General Rule, 1986**

Copy of the Half-yearly Report on the intake of SC/ST against vacancies reserved for them in the Railways.

**THE MINISTER OF TRANSPORT (SHRIMATI MOHSINA KIDWAI) :** I beg to lay on the Table—

- (1) A copy of the Calcutta Metro Railway (Temporary Provisions) General Rules, 1986 (Hindi and English versions) published in Notification No. G. S. R. 680(E) in Gazette of India dated the 25th April, 1986 under sub-section (3) of section 22 of the Calcutta Metro Railway (Operation and Maintenance) Temporary Provisions Act, 1985.

[Placed in Library. See No. LT-3056/86]

- (2) A copy of the Half-yearly Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in Recruitment and Promotion categories on the Railways for the period ended the 31st March, 1984.

[Placed in Library. See No. LT-3057/86]

- (3) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the year ended the 31st March, 1985.

[Placed in Library. See No. LT-3058/86]

Statement connecting reply to USQ No. 1978 dated 31-7-86 regarding purchase of Boeing 747 in place of 'Kanishka' Jumbo Jet.

**THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION**

(SHRI JAGDISH TYTLER) : I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on 31st July, 1986 to Unstarred Question No. 1978 by Dr. B.L. Shailesh and Prof. Ramkrishna More regarding purchase of Boeing 747 in place of 'Kanishka' Jumbo Jet.

[Placed in Library. See No. LT-3059/86]

Notification under Delhi Sales Tax Act, 1975 and statement correcting reply to Usa 2274 dated 1-8-86 regarding tax holiday for free trade zones

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI) :** I beg to lay on the Table—

- (1) A copy of Notification No. F. 4(38)/84-Fin. (G) (Hindi and English versions) published in Delhi Gazette dated the 5th August, 1986 regarding addition of footnotes to form ST-35 and ST-37 so as to provide that sales by an authorised registered dealer to another authorised registered dealer are allowed against ST-35 inside Delhi, issued under section 71 of the Delhi Sales Tax Act, 1975.

[Placed in Library. See No. LT-3060/86]

- (2) A statement (Hindi and English versions) correcting the reply given on the 1st August, 1986 to Unstarred Question No. 2274 by Shrimati Geeta Mukherjee regarding tax holiday for free trade zones.

[Placed in Library. See No. LT-3061/86]

Copy of the Guru Nanak Dev University, Amritsar (Amendment) Act, 1985. Annual Reports and Review on the working of the Delhi Public Library Delhi, Indian Institute of Advanced Studies, Shimla etc. for the year, 1984-85

**THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) :** I beg to lay on the Table.

- (1) A copy of the Guru Nanak Dev University, Amritsar (Amendment)

Act, 1985 (President's Act No. 4 of 1985 (Hindi and English versions) published in Gazette of India dated the 12th July, 1985 under subsection (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1984.

[Placed in Library. See No. LT-3062/86]

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (1) above.

[Placed in Library. See No. LT-3062/86]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 1984-85 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Public Library, Delhi, for the year 1984-85.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-3063/86]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Advanced Study, Shimla, for the year 1984-85 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Advanced Study, Shimla, for the year 1984-85.

- (6) A statement (Hindi and English version) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-3064/86].

- (7) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1984-85, together with Audit Report thereon.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the National Council of Educational Research and Training, New Delhi, for the year 1984-85.

- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT-3065/86].

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1984-85 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research, New Delhi, for the year 1984-85.

- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT-3066/86].

Annual Report and Review on the working of the Sports Authority of India, New Delhi for the year, 1984-85

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA) : I beg to lay on the Table.

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India, New Delhi, for the

year 1984-85 along with its Audited Accounts for the year 1983-84 and 1984-85.

- (li) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sports Authority of India, New Delhi, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-3067/86]

**Copy of the Cochin Dock Workers (Regulation of Employment) Amendment Scheme, 1986**

Notification under section 10 of the National Highways Act, 1956

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): On behalf of Shri Rajesh Pilot, I beg to lay on the Table—

- (1) A copy of the Cochin Dock Workers (Regulation of Employment) Amendment Scheme, 1986 (Hindi and English versions) published in Notification No. S.O. 2509 in Gazette of India dated the 12th July, 1986, under section 8-A of the Dock Workers (Regulation of Employment) Act, 1948.

[Placed in Library. See No. LT-3068/86]

- (2) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :

- (i) S.O. 457(E) published in Gazette of India dated the 4th August, 1986 omitting NH. No. 54 the highway starting from junction at Silchar in Assam on NH, No. 53 connecting Aizawl and terminating at Lunglei in Mizoram from National Highways network.

- (ii) S. O. 458(E) published in Gazetted of India dated the 4th August, 1986 declaring the highway starting from its junction at Silchar in Assam on NH. No. 53 connecting Aizawl and terminating at Tuipang in Mizoram, the highway starting from its junction at Theriat in Mizoram on National Highway No. 54 and terminating at Lunglei in Mizoram and the highway starting from its junction at 'Venus Saddle' in Mizoram on National Highway No. 54 and terminating at Saiha in Mizoram as National Highways.

[Placed in Library. See No. LT-3069/86]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Bombay, on the working of the Seamen's Provident Fund Scheme, 1986 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Seamen's Provident Fund Organisation, Bombay, for the year 1984-85.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 3070/86]

- (5) A copy of the Corrigendum (Hindi and English versions) to the \*Annual Report of the Bombay Dock Labour Board, Bombay, for the year 1984-85.

[Placed in Library. See No. LT-3071/86]

**Copy of the Aluminium (Control) Amendment Order, 1986**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND

\*Annual Report was laid on the Table on 31st July, 1986.

**CULTURE (SHRIMATI KRISHNA SAHI) :** Sir, on behalf of Shrimati Ram Dulari Sinha, I beg to lay on the Table a copy of the Aluminium (Control) Amendment Order, 1986 (Hindi and English versions) published in Notification No. S.O. 441 (E) in Gazette of India dated the 28th July, 1986, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-3072/86]

**Annual Accounts and Review on the working of the Mental Health and Neuro Sciences, Bangalore for the year 1984-85**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) :** I beg to lay on the Table—

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1984-85 together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1984-85.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 3073/86].

12-12 hrs.

#### PARLIAMENTARY COMMITTEES

[English]

##### Summary of Work

**SECRETARY GENERAL :** I beg to lay on the Table a copy of the 'Parliamentary Committees (Other than Financial Committees Summary of Work' (Hindi and English versions) pertaining to the period 17 January, 1985 to 30 May, 1986.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

##### Minutes

**SHRI M. THAMBI DURAI (Dharamapuri) :** I beg to lay on the Table Minutes (Hindi and English versions) of the Twentieth to Twenty-third sittings of the Committee on Private Members' Bills and Resolutions held during the current Session.

12.13 hrs.

#### COMMITTEE ON SUBORDINATE LEGISLATION

[English]

##### Tenth Report

**SHRI MOOL CHAND DAGA (Pali) :** I beg to present the Tenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.14 hrs.

#### STATEMENT RE : SIMPLIFICATION AND RATIONALISATION OF DIRECT TAX LAWS

[English]

**THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) :** The Honourable Members will recall that in my Budget Speech I had indicated that an exercise towards simplifying the direct tax laws has been undertaken with a view to bring out a new simplified Direct Taxes Code. In pursuance of this objective, a group of experts of the Central Board of Direct Taxes held extensive deliberations and came out with a number of proposals for simplifying and rationalising the existing provisions of the three direct taxes Acts. These suggestions were considered in the Ministry and tentative proposals have been formulated. Since these proposals are likely to have far-reaching effects, I consider it necessary to publish the same for eliciting public opinion before a final view is taken.